

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:1246  
ANSWERED ON:03.08.2006  
FOOD ADULTERATION CASES .  
Vallabbhaneni Shri Balashowry

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) The number of food adulteration cases registered during each of the last three years, State-wise; and  
(b) The action taken thereon?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a): As per the information of the Ministry of Health and Family Welfare, which is responsible for the implementation of the Prevention of Food Adulteration Act, 1954 and rules made thereunder, the statement indicating number of food adulteration cases during three years, state wise, is at Annexure 'A'.

(b): Action is taken by the concerned State/U.T. Govt. under the provisions of the PFA Act, 1954 and Rules framed thereunder.

Annexure 'A'

States/U.Ts No. of cases found adulterated reported during  
the years

2001 2002 2003

1.Andhra Pradesh	1273	966	1022
2.Arunachal Pradesh	12	6	2
3.Assam	157	117	212
4.Bihar	690	N.A.	555
5.Goa	2	9	19
6.Gujarat	N.A.	N.A.	499
7 Haryana		370	356 504
8. Himachal Pradesh	93	62	176
9. Jammu & Kashmir	292	67	70
10.Karnataka	302	316	437
11. Kerala	299	308	408
12.Madhya Pradesh	497	476	237
13.Maharashtra	2413	1973	2162
14.Manipur	03	06	Nil
15.Meghalaya	13	Nil	3
16.Mizoram	Nil	Nil	Nil
17.Nagaland	02	Nil	13
18.Orissa	161	218	145
19.Punjab	290	318	360
20.Rajasthan	595	698	465
21. Sikkim	04	10	Nil

22.Tamil Nadu 376 668 N.A  
23. Tripura 08 14 8  
24. Uttar Pradesh 2361 2773 3171  
25. West Bengal 124 124 87  
26.Andaman & Nil Nil Nil  
Nicobar Islands  
27.Chandigarh 107 74 50  
28.Dadar & Nagar 5 1 3  
Haveli  
29.Daman & Diu 2 04 Nil  
30. Delhi 392 350 218  
31.Lakshadweep Nil Nil Nil  
32.Pondicherry 12 21 21  
33.Chattisgarh 77 70 101  
34.Jharkhand 31 N.A. 48  
35.Uttranchal 45 20 32

11008 10025 10928